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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan

Notification No. 74(RE-2013)/2009-2014
New Delhi, Dated the 13th March, 2014

Subject: Grant of relaxation for import of steel and steel products from the applicability of Steel and Steel Products (Quality Control) Second Order, 2012.

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S.O.(E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), read with paragraph 2.1 of the Foreign Trade Policy, 2009-2014, as amended from time to time, the Central Government hereby amends Para 2 (iii) of the Notification No. 33 (RE-2013)/2009-2014 dated 7th August, 2013 granting exemption to import of steel and steel products from the applicability of Steel and Steel Products(Quality Control) Second Order, 2012 in relaxation of Para 2(A) of General Notes Regarding Import Policy, ITC(HS), 2012 Schedule 1 (Import Policy):

2. The amended Para 2 (iii) of the Notification No. 33 (RE-2013)/2009-2014 dated 7th August, 2013 shall read as follows:

“2 (iii) Quality certification should be either from a product certification body as per applicable international standard (ISO Guide 65/ISO 17065) by an accreditation body which is a signatory to the Mutual Recognition Arrangement of the International Accreditation Forum (IAF); or certification for each consignment from an inspection body which is duly accredited as per ISO:17020 by any accreditation body which is signatory to the Mutual Recognition Arrangement of the International Laboratory Accreditation Cooperation (ILAC); or Quality certification from the quality certification body recognized in the country of origin by international organizations, such as the International Association of Classification Societies (IACS) or European Union or Central Boiler Board of India.”

Effect of this Notification:

Appropriate body to certify quality of steel has been modified. Earlier it was recognized Quality Certifying Body of the country of origin. Now it shall be international standard certifying body.

Sd/-
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